

Defective Case Register from 2025-02-24 to 2025-02-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/7405/2025	KARUNAKAR RATH	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-WP(C)/7513/2025	SASWATI MOHAPATRA	2025-02-24	ADDRESS OF OP NO 2 NOT STATED
3	D-WP(C)/7671/2025	SANGITA MOHANTY	2025-02-24	.Petition not correctly addressed to Honorable Court
4	D-WP(C)/7691/2025	BHOJARAJ SETH	2025-02-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
5	D-WP(C)/7737/2025	SIDHARTH SHANKAR PADHY	2025-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-WP(C)/7734/2025	PRASANNA KUMAR NANDA	2025-02-24	NEAT COPY OF PAGE NO 38 AND 39 TO BE FILED
7	D-WP(C)/7660/2025	JAGAJIBAN PRADHAN	2025-02-24	1-COURT FEE IS DEFICIENT. C.fee of Rs.12/-not paid on the petition.
8	D-WP(C)/7664/2025	SANGITA MOHANTY	2025-02-24	.Petition not correctly addressed to Honorable Court
9	D-MACA/7687/2025	DIPTI MOHAPATRA	2025-02-24	Put up for SR after furnishing valuation of Appeal and court fee payable thereon
10	D-WP(C)/7588/2025	ASHIT KUMAR DASH	2025-02-24	Address of R 2 not correct
11	D-BLAPL/5889/2025	LALATENDU PAL	2025-02-24	Annexures 6 and 7 are not exhibited at page nos.61 and 74.
12	D-WP(C)/7706/2025	PRAFULLA KUMAR MOHAPATRA	2025-02-24	1.Page no 20 not neat and legible. 2.Date mentioned under annexure-18 not tally with Book mark index,index and avarment of the writ petition 3..Petition not correctly addressed to Honorable Court
13	D-CRLMC/5789/2025	NALINI KUMAR JENA	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. No affidavit made on behalf of co-petitioner. (ii)Certified copy of FIR(Anx,1)be filed. 2..Petition not correctly addressed to Honorable Court
14	D-CRLA/4679/2025	PRABIR KUMAR RAY	2025-02-24	Code Wrongly indicated
15	D-CRLMC/5796/2025	NIRANJAN PANDA	2025-02-24	14-NOT PROPERLY INDEXED. IA be correctly page marked.
16	D-WP(C)/7766/2025	PRAMOD KUMAR ROUT	2025-02-24	.Petition not correctly addressed to Honorable Court
17	D-BLAPL/5884/2025	SANJAYA MAJHI	2025-02-24	1.Affidavit is not placed properly.

18	D-CRLMC/5833/2025	PRASANTA KUMAR MOHANTY (2)	2025-02-24	1.Provision Of Law in I.A. Not Correctly Furnished.
19	D-WP(C)/7772/2025	BIREN SANKAR TRIPATHY	2025-02-24	.Petition not correctly addressed to Honorable Court
20	D-MACA/7648/2025	BIJOY DASMOHAPATRA	2025-02-24	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Period of Delay 192 days. 2. Court Fee Rs.1018 /- payable Rs.18 paid D.C.F of Rs. 1000/- to be paid.
21	D-CRLMC/5827/2025	ALOK KUMAR MOHAPATRA	2025-02-24	1.FIR dated 23.12.2022 mentioned in the prayer portion does not tally with the cause title and under annex-1.c.copy of Annex-1 not filed.3.Age of the deponent in affidavit does not tally with the cause title. 4.Name of the deponent in declaration portion appears to be wrong
22	D-ABLAPL/5783/2025	HAREKRUSHNA DASH	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner name not tally with affidavit and cause title.
23	D-CRLA/5887/2025	BIRAJA PRASAD NANDA	2025-02-24	Put up for S.R. after redacting the name of the victim from the cause title of the appeal memo
24	D-WP(C)/7812/2025	ARIJEET MISHRA	2025-02-24	.Receipt Showing Serv.copy To cg not Filed.
25	D-WP(C)/7814/2025	DEEPALI MAHAPATRA	2025-02-24	Name in capital letter of the signing advocate not indicated in the vakalatnama
26	D-CMP/7536/2025	AJAY KUMAR NANDA	2025-02-24	Authentication fees of Rs 1.10 paisa not paid on annexure -5
27	D-ABLAPL/5815/2025	DEBASHIS BISWAL	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Occupation not mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
28	D-CMP/7575/2025	SIVA SANKAR CHAINI	2025-02-24	1 . petitioner no. 1 and 3 have not sworn affidavit in c .m .p declaration has not been made by same deponent who has sworn affidavit
29	D-CMP/7591/2025	TRILOCHAN PANIGRAHI	2025-02-24	Authentication fees of Rs .1.20 paisa to be paid on annexure - 4
30	D-CRLMP/5812/2025	DEEPAK RANJAN PARIDA	2025-02-24	Synopsis and date Chart not filed
31	D-CRLMP/5792/2025	NALINI KUMAR JENA	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. The petitioner No. 2 to 5 not signature in Executants
32	D-ABLAPL/5852/2025	SIDDHARTH GOUTAM DAS	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Name of the deponent on affidavit does not tally with cause title.2.Page nos. 7 10 and 12 not neat and legible.3. As per F.I.R.under Annexure-1, No.of F.I.R and G.R.Case.does not tally with Prayer of the petition.
33	D-BLAPL/5813/2025	PRASANT KUMAR SAHOO	2025-02-24	1. Relationship not mentioned in the affidavit.Page 27 not partial neat. 2.Petition not correctly addressed to Honorable Court
34	D-CRLA/5847/2025	SAROJ KUMAR BHUYAN	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 4 days 2. Index not page marked 3.Good ground certificate not furnished.
35	D-BLAPL/5820/2025	TRILOCHAN NANDA	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph wrongly mentioned in the petition copy also affidavit.
36	D-CRLREV/5369/2025	SANDEEP RAJ PANDA	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 .75 paisa not paid 2. Receipt showing copy on vigilance counsel not filed 3. Good ground certificate not furnished . 4 .Page -34 in annexure -4 not marked and as per index page -15 is not available in crl .rev . petition . In paragraph -1 of rev .petn .V .G .R case no .furnished appears not correct
37	D-CRLA/5878/2025	S. RAM KUMAR	2025-02-24	1.Deficit A.Fee of Rs.27.60 to be paid 2. Undertaking for translated copy of oriya annex. not furnished.
38	D-CRLMP/5850/2025	BISWABHUSAN DAS	2025-02-24	1)Synopsis(2) date chart do not page mark
39	D-RSA/7695/2025	PRABIN DAS	2025-02-24	8-CAUSE TITLE NOT IN ORDER. 1.The name of Respondents in the RSA are not in consonance with that of Lower Appellate Court. 2.Status of the Parties in the Courts Below not furnished.
40	D-CRLMC/5901/2025	PRASANNA KUMAR MISHRA	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Annex-2 not properly page marked. 2.Petition not correctly addressed to Honorable Court
41	D-ARBA/7619/2025	KUMRBAR NAYAK	2025-02-24	D.C.fee of Rs.6/- to be paid. 2. Petition not correctly addressed to Honorable Court
42	D-BLAPL/5634/2025	ARUN KUMAR BUDHIA	2025-02-24	1.The Name Of The Petitioner Is different In Bail Petition And V.Nama.2.The Name of o.p.no.2 be deleted from the petition and Put Up for S.R. There After
43	D-CRLMC/5867/2025	ALOK KUMAR MOHAPATRA	2025-02-24	1. Not paginated in the petition. 2. Date of F.I.R. not correctly furnished in prayer of the

				petition. 3. Certified copy of annex-1 not filed.
44	D-WP(C)/7702/2025	PRAFULLA KUMAR KAR	2025-02-24	1.verification Not Proper. 2.Cause Title Not In Order. 3. Detailed Address of OP No 6 to 14 not Furnished.(4) In Declaration in place of paragraph No 1 to 17 wrongly Mentioned as Paragraphs 1 to 14.
45	D-MATA/7759/2025	SATYABAN SAHOO	2025-02-24	1. Period of Delay 5 days delay. 2. Undertaking for translated copy of oriya annexures not furnished
46	D-MACA/7635/2025	BIJOY DASMOHAPATRA	2025-02-24	1. Period of Delay 48 days 2. Court Fee Rs.6,935/ payable ,paid Rs35/ only ,Rs.6900/ to be paid 3. statutory deposit not made
47	D-RPFAM/7647/2025	PRATIK NAYAK	2025-02-24	undertaking for furnishing english translation copy odiya annexure not filed
48	D-CRLMC/5868/2025	ALOK KUMAR MOHAPATRA	2025-02-24	1. Certified copy of annex-1 not filed. 2. Date of F.I.R. not correctly furnished in prayer of the petition.
49	D-RVWPET/7253/2025	ARUN KUMAR MISHRA 2	2025-02-24	C.Copy of impugned order not page marked. In Index C.Copy not reflected.
50	D-MACA/7703/2025	ADAM ALI KHAN	2025-02-24	Put up for S.R. after filing of C.Copy of impugned judgement.
51	D-MACA/7596/2025	SOMNATH ROY	2025-02-24	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 15 days 2.statutory deposit not made
52	D-CMAPL/7636/2025	TUKUNA KUMAR MISHRA	2025-02-24	1.Certified copy of order (Anx 1)be filed. 2.May be regd. as CRLMA.
53	D-CRLMC/5870/2025	ALOK KUMAR MOHAPATRA	2025-02-24	1. Certified copy of annex-1 not filed. 2. Date of F.I.R. not correctly furnished in prayer of the petition
54	D-WP(C)/5089/2025	AJODHYA RANJAN DASH	2025-02-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Petition not correctly addressed to Honorable Court 2. Page nos 33 to 57 84 and 85 not neat. not neat.Address not correct in IA also.
55	D-WP(C)/7665/2025	LAXMIKANTA MOHANTY	2025-02-24	1.Date mentioned in Annexure-2 and averment of writ petition does not tally with book marks index and index of writ petition.2.Legible copy of page-16 to be filed
56	D-CMP/7679/2025	ABHILASH MISHRA	2025-02-24	Annexure-2 is not legible
57	D-RSA/7767/2025	UNMESH CHANDRA JENA	2025-02-24	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- not Paid. Decree Rs 05/- not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- not Paid
58	D-WP(C)/5930/2025	MANDEEP KALRA	2025-02-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Prayer is not Complete. It is not signed by the advocate and date not furnished. 2. Date not furnished in V.nama.3. Affidavit not Proper.

				4.Petition not correctly addressed to Honorable Court
59	D-WP(C)/7431/2025	RAKESH KUMAR ROUTRAY	2025-02-24	Name and Address of Victim reflected in AFFIDAVIT and declaration
60	D-WP(C)/7638/2025	CHITTA RANAJAN DAS	2025-02-24	(Copy not served on S.C. (S.T. and G.S.T.)
61	D-WP(C)/7483/2025	DEBABRATA DASH	2025-02-24	This for petition be registered as C .M P .Then put up for S. R
62	D-BLAPL/5629/2025	SHYAM MANOHAR	2025-02-24	1.G.R.case number does not tally with C. T. along with entire petition as per index .2.Subject code not mentioned in assessment slip .3.Order date not tally annexure 8 and averment no 8.4.signature of Executant in V. nama not properly visible .5. Date of deposition witness no 3 does not tally in annexure 7 as per index.
63	D-ABLAPL/5846/2025	PRADEEP KUMAR PARIDA	2025-02-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
64	D-WP(C)/7697/2025	ABHILASH MISHRA	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED In Declaration affidavit Para - to - not properly filled up
65	D-BLAPL/5690/2025	PRATAP KUMAR NAYAK	2025-02-24	1.The case related to sexual offence the name of the victims and informant deleted from the petition as per the standing order 3/ 2024 and put up SR thereafter
66	D-WP(C)/7628/2025	SOHAN MISHRA	2025-02-24	Mobile numbers of all the counsel in vakalatnama not furnished.
67	D-WP(C)/7712/2025	NRUSINGHA CHARAN MOHARANA	2025-02-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner mentioned in the affidavit and Declaration part of the affidavit not tally with the cause title
68	D-WP(C)/7632/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Age of opp.party No.5 not furnished.2.Synopsis not alphabetically paginated
69	D-WP(C)/7716/2025	BAURI BANDHU CHAMPATIRAY	2025-02-24	Rs 2/- to be paid on V nama
70	D-CONTC/7911/2025	ADV.	2025-02-24	VERNACULAR CERTIFICATE NOT FURNISHED
71	D-RPFAM/7700/2025	AKANKHYA KABI	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Good ground certificate not furnished.
72	D-RVWPET/7880/2025	SRIKAR KUMAR RATH	2025-02-24	1. Period of Delay 23 days

73	D-WP(C)/7732/2025	SANTOSH KUMAR ROUT	2025-02-24	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
74	D-CRLMC/5912/2025	BRAJA KISHOR PANDA	2025-02-24	1. Name of the PS and PS case number not correctly furnished in para no.1 and prayer of the petition.
75	D-WP(C)/7698/2025	TARUN CHATTERJEE	2025-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-WP(C)/7612/2025	SUBHRANSU BHUSAN MOHANTY	2025-02-24	1.Petition not correctly addressed to Honorable Court 2.The name of the counsel in capital letters and enrollment number on last page of writ petition not furnished.3.Page Nos.33 and 34 not properly arranged.
77	D-BLAPL/5860/2025	BHARAT BHUSAN ROUTRAY	2025-02-24	Address of the petitioner no.1 in rejection order, at present not furnished in cause title.
78	D-ABLAPL/5900/2025	PRASANNA KUMAR MISHRA	2025-02-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED G.R number not tally with cause title and prayer person.Adv Phone number not mentioned in the v.nama. 2..Petition not correctly addressed to Honorable Court
79	D-WP(C)/7731/2025	TARUN CHATTERJEE	2025-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/7639/2025	PRITAM KUMAR MOHANTY	2025-02-24	I.A. is not page marked
81	D-WP(C)/7554/2025	DIGAMBAR SETHI	2025-02-24	RS 20/ PAID D C FEE OF RS 106/ TO BE FILED
82	D-BLAPL/5735/2025	SUSHANTA KUMAR JOSHI	2025-02-24	Annexure-1 not properly page marked in Index and file.
83	D-CRLMC/5920/2025	JUGALA KISHORE PANDA	2025-02-24	1. Subject code not furnished in Assessment slip.
84	D-BLAPL/5855/2025	BHARAT BHUSAN ROUTRAY	2025-02-24	Name of trial court in the petition not tally with rejection order.
85	D-RPFAM/7690/2025	AKANKHYA KABI	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
86	D-ABLAPL/5841/2025	SANKAR PRAASAD PANI	2025-02-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
87	D-ABLAPL/5826/2025	PARTHA SARATHI DAS	2025-02-24	Age of opp.party no-2 not mentioned in Cause Title.
88	D-BLAPL/2081/2025	MAHENDRA KUMAR PANCHABIHAR	2025-02-24	8-CAUSE TITLE NOT IN ORDER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Address to the Honble court not proper.2.Age of petitioner not furnished in V.nama.3. Date of P.S. not correct in cause title, as per FIR

89	D-CRLA/5858/2025	SUKANTA KUMAR NAYAK	2025-02-24	No. of PS case reflected in impugned judgment does not match with the FIR filed,(ii)Date of impugned judgement mentioned on the 1st page differs from the date/year given at pg.26-Copy of the judgement may be sent down to court below for rectification of such clerical errors.
90	D-ABLAPL/5829/2025	AMLAN SHAKTI PAUL	2025-02-24	Annexure-3 and 31 page not marked.
91	D-ABLAPL/5905/2025	PRAKASH CHANDRA DASH	2025-02-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 7 and 8 not legible.
92	D-BLAPL/5842/2025	ACHYUTANANDA PATTANAIK	2025-02-24	. Name of the victim / informant shall not be reflected in the petition ,as per standing order no.3 dtd. 9-7 -2024. 2. Annex. no.2 not correctly furnished in para.5 of petition. 3.Petition not correctly addressed to Honorable Court
93	D-WP(C)/7739/2025	ITISHREE TRIPATHY	2025-02-24	1.Paragraphs of writ petition not correctly numbered.2.Copy not served on S.C. (C.T and G.S.T.
94	D-BLAPL/5908/2025	SUBRAJIT MOHANTY	2025-02-24	.Receipt Showing Serv.copy To cg not Filed.
95	D-WP(C)/7564/2025	PRAMODA KUMAR MISHRA	2025-02-24	THIS CASE MAY BE REGISTER AS P I L
96	D-BLAPL/5916/2025	RAKESH KUMAR ROUTRAY	2025-02-24	Name of informant should not be mentioned as per standing order. Put up for further SR.
97	D-BLAPL/5861/2025	BIJAYA KUMAR RAGADA	2025-02-24	Year of G.R. case not correct in synopsis and cause title. 2.page no. 13 has been furnished two ice.
98	D-WP(C)/7740/2025	ITISHREE TRIPATHY	2025-02-24	1.Paragraphs of writ petition not correctly numbered.2.Copy not served on S.C. (C.T. and G.S.T.)
99	D-ABLAPL/5879/2025	BIRANCHI NARAYAN DASH	2025-02-24	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Court fee Rs.6.00 to be paid.2.Court fee Rs.3.00 to be paid in Affidavit.3.Rs.6.00 not paid in V.Nama.
100	D-CMP/7701/2025	TUSAR KUMAR MISHRA	2025-02-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.copy of annexures -1 and 5 not filed I .A -310/2025 is filed to dispense with filing of c .copy of annexures -1 and 5 . In I .A -311/2025 order has been reflected 15 .03 .2023 which appears not correct
101	D-CRLMC/5882/2025	MAHES DAS	2025-02-24	1. PS number not correctly furnished in line no.4 of the para no.1.
102	D-BLAPL/5922/2025	AJAYA KUMAR MOHARANA	2025-02-24	CT case no. wrong in cause title and para -1.

103	D-MACA/7707/2025	ADAM ALI KHAN	2025-02-24	1.Period of Delay 105 days 2. statutory deposit not made.
104	D-CRLMC/5888/2025	ASUTOSH TRIPATHY	2025-02-24	1. Page nos 6 and 7 not legible.
105	D-BLAPL/5917/2025	JUGALA KISHORE PANDA	2025-02-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not legible.
106	D-WP(C)/7742/2025	ITISHREE TRIPATHY	2025-02-24	1.Paragraphs of writ petition not correctly numbered.2.Copy not served on (S.C. and G.S.T.)
107	D-ABLAPL/5911/2025	PANCHANAN PANIGRAHI	2025-02-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
108	D-CRLLP/5875/2025	PARTHA SARATHI NAYAK, A.G.A.	2025-02-24	Code Is wrong-Correct code may be 090500
109	D-WP(C)/7768/2025	SANGRAM KUMAR SINGH	2025-02-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
110	D-CRLLP/5874/2025	SANDEEP RAJ PANDA	2025-02-24	Prayer made in IA no.14/25 without signature.
111	D-CONTC/7556/2025	ASHOK KUMAR MOHANTY	2025-02-24	AFTER PAGING OF CONTC PETITION WITH INDEX CORRECTLY, PUT UP FOR SR
112	D-CONTC/7573/2025	BISWARANJAN MAHARATHA	2025-02-24	PAGE NOS.11 and 12 NOT LEGIBLE
113	D-ABLAPL/5786/2025	PANCHANAN PANIGRAHI	2025-02-24	14-NOT PROPERLY INDEXED.
114	D-CONTC/7673/2025	ADV.	2025-02-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
115	D-BLAPL/5877/2025	ASIT KUMAR OTTA	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page no.25 annex-4 not exhibited. 2. Age of the petitioner in cause title not tally with V.nama.
116	D-WA/7652/2025	ADYASIDHI MISHRA	2025-02-24	1. OTHER 4 OPPTS IN WP(C) TO BE PARTIES IN W.A
117	D-BLAPL/5840/2025	JAYADEBA BEHERA	2025-02-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 7 not neat and legible..
118	D-WP(C)/7783/2025	MADHAB LAL AGARWAL	2025-02-24	.Receipt Showing Serv.copy To ct not Filed.
119	D-WP(C)/7710/2025	NRUSINGHA CHARAN MOHARANA	2025-02-24	1.The name of the district mentioned in the affidavit not tally with the declaration part of the affidavit. 2..Petition not correctly addressed to Honorable Court
120	D-WP(C)/7784/2025	SIBA PRASAD SWAIN	2025-02-24	Paragraphs mentioned in the Declaration is incorrect.

121	D-BLAPL/5892/2025	SAMARESH PATTANAIK	2025-02-24	BLAPL No. 676/2022 disp. dtd. 16-10-2023 ,not tally with FIR details. 2. Age of petn. in cause title not tally with rejection order.3. Year of P.S.in FIR ,not tally with rejection order.
122	D-WP(C)/7778/2025	SISIR KUMAR PUROHIT	2025-02-24	8-CAUSE TITLE NOT IN ORDER. Detail permanent address of Petitioner is not given in cause title. 2. Page 14,17 and 21 are not neat.
123	D-WP(C)/7683/2025	SMITA RANJAN PATNAIK	2025-02-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Correct code may be 300500
124	D-CRLMC/5782/2025	PRANAY KUMAR MAHARAJ	2025-02-24	14-NOT PROPERLY INDEXED. Page no.16 not filed,(ii)IA not page marked.
125	D-CONTC/7774/2025	ADV.	2025-02-24	1. Period of Delay 339 Days

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-02-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/508/2022	CMAPL/508/2022	DEBASIS TRIPATHY	OTHERS. OP NO.3 AND 4 NOT MADE PARTY IN WA NO. 223/2012